- (c) the details and number of Islamic institutions or NGOs which have been receiving foreign donations unlawfully in the country; .
- (d) whether Government have proposed any stringent action against such centres in the country; and
 - (e) if so, the details thereof?

Written Answers to

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL) (a) and (b) Abdul Kalam Azad Islamic Awakening Centre, Jamia Nagar, New Delhi is registered under Section 6(1) (a) of Foreign Contribution (Regulation) Act [FCRA], 1976 to receive and utilize foreign contribution. As per the information available, details of foreign contribution received by the Centre since 1999-2000 upto 31.12.2004 is as under:

Year	Foreign Contribution received (in Rs.)
1999-2000	35,18,000
2000-2001	1,07,41,000
2001-2002	75,36,000
2002-2003	10,01,06,000
2003-2004	53,42,000
2004-2005 (upto 31.12.2004)	25.77,000

A complaint was received against the association alleging mis-utilization of foreign contribution. After conducting inquiry, the association was placed in the prior permission category in terms of provisions of Section 10(b) of the FCR Act, 1976 on 31.12.2004. Simultaneously, the matter was also referred to CBI for investigation.

(c) to (e) Ministry of Home Affairs does not maintain religion-wise records of the foreign contribution received. The State-wise list of NGOs registered or granted prior permission under the said Act and the names of countries from where foreign funds are being received by the NGOs/religious organizations are available on MHA's website: (http://mha.nic.in/fore.htm). On the basis of the complaints received and inquiries made, 38 associations have been prohibited from receiving foreign contribution, 24 associations have been placed in the prior permission category and accounts of 11 associations have been frozen. A list of associations against which action has been taken for violation of various provisions of the Act, is available on MHA's website: (http://mha.nic.in/fore.htm). 16 cases have been referred to CBI for detailed investigations for FCRA violations.

Inadequate BSF jawans for operating gates on IB

- 2381. SHRI MATILAL SARKAR: VWII the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the number of BSF jawans is inadequate to operate the gates on the barbed wire fencing along the international borders of the country;

- (b) whether Government are contemplating to form any auxiliary regiment to support the BSF in this regard;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI):

- (a) No, Sir. BSF battalions deployed on the border have adequate manpower to operate the gates in the fencing on the International Borders in a regulated manner.
 - (b) No, Sir.
 - (c) and (d) The question does not arise.

Citizens below 35 years

- 2382. SHRIMATI SUSHMA SWARAJ: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) the number of citizens below 35 years of age in the country;
- (b) the total number of voters of 18 years of age included in the voter's list 2007; and
 - (c) the total number of citizens whose age is above 60 years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) to (c) The Government collects the population data of all age groups at each decennial census but does not ascertain their citizenship status. As per Census 2001, the number of persons of age 18 years, those below 35 years and those of 60 years and above are 27,686,902; 711,287,271 and 76,622,321 respectively.

No separate data about the total number of voters of 18 years of age with reference to any year, is maintained by the Election Commission.

Modernization of elite special forces

- 2383. MS. SUSHILA TIRIYA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government are concerned over the slow pace of modernization of the elite special forces;
 - (b) if so, the reasons therefor; and
- (c) whether the slow pace is bound to affect the long term projects of the special forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (c) While about 57% of the amount allocated for modernisation of para military forces during the period 2002 to 2007